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No.K.13015/01/2017-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 06th February, 2019.

NOTIFICATION

In exercise of the powers conferred by clause (1) of Article 224 of the Constitution of India, the President is pleased to appoint S/Shri (i) Tirthankar Ghosh, and (ii) Hiranmay Bhattacharyya, to be Additional Judges of the Calcutta High Court, in that order of seniority, for a period of two years with effect from the date they assume charge of their respective offices.

MJP
6/2/2019

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tele: 23383037

To

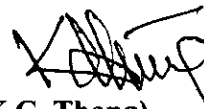
The Manager,
Government of India Press,
Minto Road,
New Delhi-110002.

No. K. 13015/01/2017-US.II

Dated 06.02.2019

Copy to:-

- 1 S/Shri (i) Tirthankar Ghosh, and (ii) Hiranmay Bhattacharyya,
c/o Registrar General, Calcutta High Court, Kolkata.
- 2 The Secretary to Governor of West Bengal, Kolkata.
- 3 The Secretary to Chief Minister of West Bengal, Kolkata.
- 4 The Secretary to Acting Chief Justice, Calcutta High Court, Kolkata.
- 5 The Chief Secretary, Government of West Bengal, Kolkata.
- 6 The Registrar General, Calcutta High Court, Kolkata.
- 7 The Accountant General, West Bengal, Kolkata.
- 8 The President's Secretariat, (CA.II Section), New Delhi.
- 9 PS to Principal Secretary to the Prime Minister, New Delhi.
- 10 Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 11 PS to ML&J/PS to MoS(L&J)PSO to Secretary (J)/JS(J.I)/DS(ANS)/S.O.(Desk).
- 12 Technical Director, NIC, Department of Justice, with a request to upload on the
Website of the Department (www.doj.gov.in).



(K.C. Thang)

Deputy Secretary to the Govt. of India
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